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संविधात के हिन्दों रुपान्तर की प्रामाणिक घोषित करना।

1743. श्री जित्र कुमार मिश्राः थी जगदम्बी प्रजाद यादव क्या गह मंत्री यह बताने को कृपा करेंगे कि:

- (क) क्या यह सब है कि संविधान का हिस्दो कान्तर प्रामाणिक नहीं समझा जाता है जानांकि नविवात के हिन्दो तथा बंधे जी दोनों स्वास्तरीं का वंतिवान तथा के अद्रह्यों द्वाभा अनुमोदन किया गथा था ;
- (ब) पदि हां, तो उपने नम जारण हैं ;
- (ग) वंतिबान के दिन्दा करानार को प्रामाणिक घोतित हरने है दिये त्या ादम उठावे पवे हैं गाहि विशेष कर ने उन राज्यों में जो पत" क्षेत्र में स्थित हैं, स्थानिक वैद्यातिक तथा प्रशासनिक सार्व हिन्दा ने किया जा सके ?

गुर्वजाका में राजा क्यों (श्रोनता राम दलारी जिल्हा) : (क) जी, हो ।

(ब) ग्रीर (म) हिन्दी तथा संविधान को आंडवो अनुवर्षी में निर्दिष्ट पन्। भारताय भाषाओं में विकास का जिल्हा गर्छ/प्राधि-्वत अनुवाद तैशार हराये वाने वे संबंधि। पूरा विषय परकार के विचाराधीन है।

Supply of Pig Iron ?md Steel by SAIL

1744. SHRI PAWAN KUMAR BANSAL:

SHRI ANAND SHARMA:

WiU the Minister of STEEL AND MINES be pleased to state:

- (a) whether it is a fact that the Steel Authority of India Ltd. has de--cided to supply pig iron and steel at the basic price only at the four Centres of Bombay, Calcutta, Madras and Delhi; and
- (b) whether the withdrawal of the system under which these commodi-

ties were sold at uniform price all over the country by equalisation of freight, is not likely to affect the small scale industries located at places far from these four centres?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): (a) No, Sir. .

(b) In its report to Government (Mav 1980) the National Transport Policy Committee (Pande Committee) observed that the freight equalisation has had little effect on generating employment activity backward in regions. It further observed freight equalisation in industrial commodities does not meet the desired objective of dispersal of economic activity, but can lead to non-optimal location of industries and, therefore, recommended that freight equalisation should be phased out. This recommendation was accepted in principle by the Government. The modalities and time phasing of the withdrawal of this scheme in resnect of iron and steel under which iron and steel is supplied at uniform f.o.r. rail and head nrices are bein<» worked out in consultation with Ministries/Departments concerned.

Nuclear Fuel

1745. SHRI T. THANGABALU: Will the PRIME MINISTER be pleased to state:

- (a) whether India has succeeded in developing any nuclear fuel indigenously for its fast breeder reactors; and
- (b) if so, by when the fuel is likely to be available?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, **ATOMIC** ENERGY, SPACE. ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATTL): (a) Yes, Sir.

(b) The fuel will be available in time for the commissioning of the Fast Breeder Test Reactor in December, 1984.